

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00010/2014

Jabalpur, this Wednesday, the 10th day of April, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Alok Bhura,
S/o Shri Dr. D.C. Bhura
Aged about 48 years
Presently working as Income Tax Officer,
Ward 2(1) Jabalpur,
R/o D-8A Kanchnar City Vijay Nagar,
Jabalpur 482002 (MP)

-Applicant

(By Advocate-Shri Amardeep Gupta)

V e r s u s

1. Union of India, Through its Secretary,
Ministry of Finance, Department of Revenue
North Block New Delhi 110001

2. Central Board of Direct Taxes,
Through its Chairman,
Ministry of Finance, Department of Revenue,
North Block New Delhi 110001

3. Chief Commissioner of Income Tax
Indore Near While Church Road, Indore 452001 (M.P.)

4. Commissioner of Income Tax-II
Indore Near While Church Road,
Indore 452001 (M.P.)

- Respondents

**(By Advocate-Shri Sandeep Vyas proxy counsel
for Shri A.P. Khare)**

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant has filed M.A. No.200/447/2019 for withdrawal of this Original Application as the applicant was promoted during the pendency of this case.

2. Accordingly, M.A. is allowed. This Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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